

**GOVERNMENT OF INDIA
RURAL DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:5335
ANSWERED ON:13.12.2010
MGNREGS FUNDS
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Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a) whether the State Governments have to be sensitized that surplus run-off could be channeled to micro-storages which can be developed using Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) funds; and

(b) if so, the present status thereof, State-wise?

Answer

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI PRADEEP JAIN `ADITYA`)

(a): Water conservation and water harvesting, drought proofing, irrigation canals including micro and minor irrigation works, renovation of traditional water bodies, irrigation works on the individual lands of households belonging to SC/ST/BPL/AAY/land reforms/small & marginal farmers etc. are permissible activities as stipulated in para 1 of Schedule-I of Mahatma Gandhi NREGA.

(b): Details of such works taken up during the current year so far is given in the Annexure.